

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. IA 2797/2023 In C.P. (IB)/4563(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024**

NAME OF THE PARTIES: IA 2797/2023 Lakhani Realty LLP Vs.
Kailash Shah RP Of Jaatvedas
Construction Co. Pvt. Ltd.
IN THE MATTER OF
Ultratech Cement Ltd
V/s
Jaatvedas Construction Co Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016
& Application under any other provisions - IBC

ORDER

IA No. 2797/2023:- Adv. Akshay Zantye appeared for the Applicant.
Adv. Joshua Borges i/b Adv. Aniruth Purusothaman appeared for the
Respondent. Heard the submissions of the Counsel for the parties and
reserved for Orders.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

16.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)